

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(IB)-49(PB)/2017

IN THE MATTER OF:

Pacific Maintenance Services Pvt. Ltd.

.... **APPLICANT / PETITIONER**

Vs

JDS Apparel Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

Mr. Pulkit Deora, Advocate for R.P.

For the Respondent(s):-

ORDER

The matter be listed for final disposal on 09.03.2018.

Sd/-

**(M. M. KUMAR)
PRESIDENT**

Sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**